- from Rs. 1,85,000 because it is for the welfare of the senior citizens. So, the exemption amount may be increased.
- SHRI P. CHIDAMBARAM: Sir, this threshold was approved by the Parliament only in the last Budget. There is no proposal, at the moment, to increase the threshold.
- DR. MURLI MANOHAR JOSHI: Sir, will the Minister consider the reduction of lock-in period of this taxable scheme? It should be reduced to a lesser period so that the people can deposit. Otherwise, for a senior citizen to lock-in for a longer period will be slightly difficult.
- SHRI P. CHIDAMBARAM: Sir, I don't know whether there is a provision for premature withdrawal which will entail a penalty. But there is no proposal, at the moment, to reduce the lock-in period because this is a high rate of interest. I will look into all those aspects.

Profit on petrol and diesel

- *127. SHRI VIJAYKUMAR RUPANI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the margin of profit of private sector oil-companies per litre of petrol and diesel; and
- (b) the total amount of tax, duties, excise etc. on petrol and diesel per litre?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MULRLI DEORA): (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) Based on the recommendation of Dr. Rangarajan Committee, implemented with effect from 16.6.2006, the pricing of petrol and diesel is on the basis of trade parity principle based on international prices. As per this methodology, the required price increase for petrol and diesel at the time of last price revision on 6th June 2006 (based on international prices of 1st fortnight of May 06) was Rs. 9.40/litre and Rs. 8.73/litre (Delhi prices) repsectively. However, to protect the interests of consumers, the price increase on petrol & diesel was limited to

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Rs. 47 litre and Rs. 2/litre respectively. The retail prices of petrol and diesel being lowr than their trade parity prices, the PSU oil marketing companies have incurred under-recoveries as estimated below:,

(Rs. crore)

Particulars	2005-06	April-June 2006
Petrol	2,723	1,909
Diesel	12,647	8,822
TOTAL	15,370	10,731

Private sector companies are free to decide on the quantities and prices of petrol and diesel sold domestically or exported, and their profit margins would vary based on these commercial considerations.

(b) Total amount of tax, duties, excise, etc., on petrol and diesei per litre is given below:

(a) Share of duties and tax in retail selling prices of petrol (at Delhi)

SI.	Particulars of Levy	Price (Rs.
No.		litre)
1.	Price without Customs Duty, Excise duty and Sales tax components	23.03
2.	Customs Duty @ 7.5% on import parity component included in	1.39
	RTP formula) (Based on 1st FN of July' 06)	(3%)
3.	Excise Duty (levied @ 8% +Rs. 13.00/litre plus 2% education	15.18
	cess)	(32%)
4.	Sales Tax	7.25
		(16%)
5.	Total of Customs Duty, Excise Duty and Sales tax	23.82
	components (2+3+4)	(51%)
6.	Retail Selling Price (1+5)	46.85

Figures in bracket give the components of customs duty, excise duty and sales tax as per cent of S.No. $\boldsymbol{6}$

(b) Share of duties and taxes in retail selling. Price of Diesel (at Delhi)

SI.	Particulars of Levy	Price
No.		(Rs. litre)
1.	Price without Customs Duty, Excise duty and Sales tax components	22.11
2	Customs Duty (@ 7.5% on import parity component	1.55
۷.		
	included in RTP formula) (Based on 1st FN of July' 06)	(5%)
3.	Excise Duty (levied @ 8% +Rs. 3.25/litre plus 2%	5.20
	education cess)	(16%)
4.	Sales Tax	3.39
		(10%)
5.	Total of Customs Duty, Excise Duty and Sales tax	10.14
	components (2+3+4)	(31%)
6.	Retail Selling Price (1+5)	32.25

Figures in bracket give the components of customs duty, excise duty and sales tax as per cent of S.No. $6\,$

श्री विजय कुमार रूपाणी: माननीय सभापति जी, माननीय मंत्री जी ने यह लिखित में उत्तर दिया है। मेरा प्रश्न यह था कि निजी और सार्वजनिक क्षेत्र की तेल कंपनियों को पेट्रोल और डीजल पर प्रति लीटर कितना लाभ होता है ? मै मानता हूं कि 30 परसेंट प्रोडक्शन अपनी सार्वजनिक और निजी कंपनियां कर रही है और 70 परसेंट हम आयात कर रहे है, इम्पोर्ट कर रहे हैं। जितनी ये विदेश कंपनियां है, उससे ज्यादा शायद हम लोग प्रोडक्शन करते है, ओ एन जी सी की तरह हमारी जितनी कंपनियां है, वह छह गुना ज्यादा प्राफिट लेती है और अपनी बेलेंस-शीट में ये सभी कंपनियां प्रोफिट शो कर रही है। आज हम जो इम्पोर्ट करते हैं, उसमें प्रति लीटर आपने बताया कि 23/- रूपया हमारी कोस्टिंग है उसके ऊपर कस्टम-डयूटी, एक्साइज डयूटी,सेल्स टैक्स वगैरह का और 23रू-रूपया लगता है। हमारे यहां पेट्राल और डीजल, जो हमारे सामान्य फार्मर्स से लेकर अन्य लोग इस्तेमाल करते है, उनको इससे बड़ी तकलीफ हो रही है, क्योंकि यह इतना ज्यादा पेट्रोल का दाम और डीजल का दाम बढ़ा है। वर्ष 2001 में जैसा आपने बताया, आपको जो टैक्स प्राप्त हुआ वह 26 हजार करोड़ रूपये है और वर्ष 2006 में यह 90 हजार करोड़ से ज्यादा टैक्स आपको, सरकार को मिला है। तो यह स्पेसिफिक डयूटीज आप क्यों लगाते है ? इससे जो दाम बढ़ता है, इससे लोगों को पेट्रोल और डीजल ज्यादा मंहगा मिलता है और जिसकी वजह से आज पूरे देश में लोग मुसीबत में है।

SHRI MURLI DEORA: Sir, the price of crude oil, which was 25-30 dollars per barrel, some years ago, has gone up to nearly 72-74 dollars, and the oil companies cannot afford such a high price. Despite that, the Government has not increased the prices, except Rs. 4 on petrol and Rs. 2 on diesel. On kerosene and LGP, not a single rupee has been increased. So, whatever is the excise and other taxes which are there with the Government, when the oil companies were losing money, the Government came out with a proposal by provding special oil bonds to the extent of Rs. 28,000 crores, which has helped the oil companies.

श्री विजय कुमार रूपाणी: सर, आन्सर ठीक नहीं है।...(व्यवधान)...

श्री जयन्ती लाल बरोटः सर,पूछा गया था और जवाब क्या दिया है ? ...(व्यवधान)...प्रश्न क्या है और जवाब क्या देते हैं ? ...(व्यवधान)...

श्री विजय कुमार रूपाणी: सर,मैंने पूछा कि प्रति लीटर कितना मुनाफा होता है, वह तो बोलते ही नहीं। एक्चुअली जो टैक्सेस लगे, उससे सरकार को वर्ष 2001 में 26 हजार करोड़ रूपए मिल रहे थे और आज वह 90 हजार करोड़ रूपए मिल रहे हैं। फिर भी आप बता रहे हैं कि घाटा हो रहा है।

श्री मुरली देवरा: सर,मुनाफा मैं आपको बता दूं कि यह प्राइस बढ़ाने के कारण मुनाफा नहीं, नुकसान होता है। तो ऑयल कंपनियां है, सबको नुकसान हो रहा है।

श्री विजय कुमार रूपाणी: क्यों हो रहा है? यह ओ एन जी सी को तो मुनाफा हो रहा है। SHRI MURLI DEORA: I have replied to it. I have nothing more to say.

श्री जयन्ती लाल बरोट: तैयारी किए बिना आते हैं।...(व्यवधान)...

श्री सभापति: छोड़िए इन बातों को, ...(व्यवधान)...कौन तैयार होकर आता है, कौन नहीं आता है।...(व्यवधान)...

प्रो.अलका क्षत्रियः सभापित महोदय, मैं आपके माध्यम से मंत्री जी से जानना चाहती हूं कि क्या यह सच है कि निजी कंपनियां को देश में अंदर बेचने वाले और आयात किए जाने वाले पेट्रोल और डीजल पर कोई सबसिडी नहीं मिलेगी और साथ ही निजी क्षेत्र की कंपनियां पेट्रोल और डीजल की कीमतें स्वंतत्र रूप से तय करेंगी, इस शर्त पर ही लाइसेंस दिया गया था ? इसके साथ ही मैं मंत्री जी से यह जानना चाहती हूं कि क्या एनडीए की गवर्नमेंट की पॉलिसी की वजह

से सार्वजनिक क्षेत्र की तेल कंपनियों से एक निजी क्षेत्र की तेल कंपनी का पेट्रोल और डीजल सस्ता था, जिससे सार्वजनिक क्षेत्र की तेल कंपनियों को नुकसान हुआ ?

SHRI MURLI DEORA: I need a notice for this.

श्री सभापति: समझ में नहीं आया।...(व्यवधान)...

श्री संतोष बागड़ोदियाः सर,अलग से नोटिस चाहिए, क्योंकि यह सवाल रिलेटेड नहीं है, ऐसा उन्होंने कहा।...(व्यवधान)...

प्रो.अलका क्षत्रिय: सर**.**मंत्री जी ने मेरे प्रश्न का आन्सर ही नहीं दिया।...(व्यवधान)...

श्री सभापतिः जवाब लिखित में आएगा आपके पास । ...(व्यवधान)...लिखा हुआ आ जा जाएगा ...(व्यवधान)...

प्रो.अलका क्षत्रिय : नहीं सर,इसमें कम्पनी को ...(व्यवधान)...मैं कहना चाहती हूं कि ...(व्यवधान)...

श्री सभापति: इसे छोड़िए...(व्यवधान)...ठीक है, ठीक । ...(व्यवधान)...आप बैठ जाओ । ...(व्यवधान)...ठीक है, Please take your seat.

SHRIMATI BRINDA KARAT: Sir, my question relates to part (b) of the Minister's answer in which he has given the total amount of taxes, duties, excise, etc., on petrol and diesel. My question is, is it not true that because of the advalorem nature of taxes on petroleum products, the Government has got a bonanza from international prices going up, because every time the international prices go up, the Government's tax revenues also go up. I would also like to know from the hon. Minister about the exact amount of incremental revenue that the Government has gained from the ad *valorem* taxes because of international prices going up. ...(*Interruptions*)....

SHRI SANTOSH BAGRODIA: The Finance Minister can reply to it. ...(Interruptions)...

SHRIMATI BRINDA KARAT: No, no; he has not...(Interruptions)...

SHRI N. JOTHI: Why are you preventing him from giving the reply?

श्री सभापति: बोलिए, बोलिए,आप तो बोलिए।...(व्यवधान)...

रवि शंकर प्रसाद: सर,उत्तर तो मंत्री जी को देना है, ये क्यों दे रहे हैं ? ...(व्यवधान)...

SHRIMATI BRINDA KARAT: You give me the answer ...(Interruptions)... Sir, what is this?...(Interruptions)...

SHRI SANTOSH BAGRODIA: The Finance Minister can reply to it.

SHRI MURLIDEORA: Sir, in the reply of the question, as was rightly said by the hon. Member, all the details, how much excise, all the details about how much import duty, how much costom duty and how much sales tax, are given very clearly.

SHRIMATI BRINDA KARAT: What is that?

SHRI MURLI DEORA: They are all given in the reply ...(Interruptions)...

SHRIMATI BRINDA KARAT: I have asked about the increase in revenues. Please listen to my question and give the reply. Sir, the reason I say this is, his Ministry has given a list here. Government revenues from the oil sector - in the year 2002-03, Rs. 96,751 crores; in 2003-04, Rs. 1,04,375 crores; in 2004-05, Rs. 1,20,000 crores; and in 2005-06, Rs. 1,26,000 crores.

MR. CHAIRMAN: That is enough ...(Interruptions)...

SHRIMATI BRINDA KARAT: Sir, these figures are from his Ministry ...(*Interruptions*)... So, what are you answering now?

SHRI MURLI DEORA: I agree with you that there is an increase in the revenue of the Government because of the system of *ad volarem* taken by the Government.

SHRIMATI BRINDA KARAT: What do you mean that you agree with me? You cannot agree with me...(*Interruptions*)...What is this? Sir, let him correct his answer...(*Interruptions*)...

MR. CHAIRMAN: Shri Ramdas Agarwal.

SHRIMATI BRINDA KARAT: Sir, let him correct his answer; otherwise, is he giving the correct information to the House? The Government has got added revenue because of international price-rise. Why is he not giving the information to the House? What is this.?... (Interruptions)...

श्री रामदास अग्रवाल: सभापति महोदय, ...(व्यवधान)...

SHRIMATI BRINDA KARAT: What is this, Sir?

श्री सभापति: ठीक है। ये जवाब देंगे।...(व्यवधान)...

श्री मती वृदां कारत: ये क्या जवाब दे रहे हैं,सर? ...(व्यवधान)...

श्री सभापति : तों करें क्या ? जवाब तो ये देने वाले हैं । क्या मैं जवाब दूंगा ? ...(व्यवधान)...

श्री मती वृदां कारत : सर,भैंने यह सवाल डायरेक्टली पूछा । ...(व्यवधान)...सर,ये उनकी मिनिस्ट्री ऑफ पेट्रोलियम के फीगर्स है । ...(व्यवधान)...ये ऐसे कैसे कर सकते हैं ? ...(व्यवधान)...

श्री सभापति: ठीक है, बाद में देखेंगे।...(व्यवधान)...

श्री रामदास अग्रवाल: सभापति महोदय, अगर इन दोनों का विवाद समाप्त हो, तभी तो मैं अपना प्रश्न पूछूं। ...(व्यवधान)...सभापति महोदय,अगर इन दोनों का विवाद समाप्त करवाइए।...(व्यवधान)...

SHRIMATI BRINDA KARAT: Sir, these are figures given by his Ministry ...(*Interruptions*)... They have got a bonanza of Rs. 96.51,000 crores... (*Interruptions*)...

PROF. P. J. KURIEN: Sir, the hon. Member should put this question to the Finance Minister because it is about increase in the revenues of the Government ...(*Interruptions*)...

श्री सभापति: यह मेरी समझ में नहीं आती कि आप दोनों मंत्रियों के बीच में लड़ाई कराने में इंटरेस्टेड हो या जवाब दिलाने में।...(व्यवधान)...

श्री संतोष बागड़ोदियाः जवाब दिलाने में, सर ।...(व्यवधान)...

श्री सभापति: जवाब तो वहीं देंगे।...(व्यवधान)...जवाब वहीं देंगे।...(व्यवधान)...

SHRIMATI BRINDA KARAT: Sir, these are the Petroleum Ministry's figures. What is the point in having Question Hour in this House, if questions are not answered? ...(*Interruptions*)...

श्री रामदास अग्रवालः सभापति महोदय, ...(व्यवधान)...will allow me one minute? ...(Interruptions)...

श्री यशंवत सिन्हाः सर,इंग्लैंड में एथेल नाम का एक राजा हुआ करता था। वह कभी तैयार नहीं रहता था।...(व्यवधान)...इसलिए उसका नाम "एथेल दी अनरेडी" पड़ गया।...(व्यवधान)...तो इस सरकार के मंत्री एथेल दी अनरेडी है,जवाब देने में कभी रेडी नहीं रहते हैं।...(व्यवधान)...

श्री सभापति: आप इसे छोडिए।...(व्यवधान)...आप बैठ जाइए।...(व्यवधान)...

SHRI M. VENKAIAH NAIDU: Sir, making such comments on the Members who are asking questions, as if we are asking questions because we have no other work, is not correct. Sir, the same question was put by Shri Vijaykumar Rupani and Shri Ravi Shankar prasad repeated it, and we were expecting an answer. Unfortunately, the Ruling Party Members are trying to accuse the Opposition. We have no role in this. Let the Minister come out clear. She has asked the question. If there is a reply, the hon. Minister should reply it ...(Interruptions)... You can only put question, you cannot give answers on behalf of the Minister. No, you have no business...(Interruptions)... This is not the way. ...(Interruptions)...

श्री अमर सिंह: वृंदा जी के प्रश्न का जवाब दों।...(व्यवधान)...

श्री सभापति: आप लोग बैठ जाइए । ...(व्यवधान)... Please take your seats. ...(Interruptions)... Shri Ramdas Agarwal, you put your questions.

श्री अमर सिंह: बिना तैयारी करके आते हैं।...(व्यवधान)...वृंदा जी के प्रश्न का जवाब दो।...(व्यवधान)...

SHRIMATI BRINDA KARAT: Sir, we want an answer. I quoted the figures of the Ministry of Petroleum and natural Gas. ...(Interruptions)... Why is he not answering, Sir? ...(Interruptions)...Let him answer to my question. ..(Interruptions)...

श्री सभापतिः सुनिए, सुनिए ।आप मुझे लिखकर दे दीजिए । ...(व्यवधान)...आप लिखकर दे दीजिए इस क्वेश्चन के मामले में।

SHRI YASHWANT SINHA: A series of supplementary questions is not being answered in this House...(*Interruptions*)...

SHRI RAVI SHANKAR PRASAD: The Minister has not at all come prepared.

SHRI M. VENKAIAH NAIDU: If we cannot get answers, let us postpone this question to some other day, Sir, ...(Interruptions)...

SHRI MURLI DEORA: Sir, the hon. Member is right. (*Interruptions*) Customs, Excise, corporate tax, etc., if all these are added, then there is an increase in the revenue of the Government because of the ad *valorem* system. ...(*Interruptions*)...

SHRIMATI BRINDA KARAT: This is exactly the point. ... (Interruptions)...

SHRI N. JOTHI: To what extent, Sir? What is the quantum? ...(Interruptions)...

MR. CHAIRMAN: Let him complete; otherwise he will forget everything. ...(Interruptions)...

SHRI MURLI DEORA: In 2004-05, the revenue collection was Rs. 77,692 crores. In 2005-06, provisionally, Rs. 81,703. It is because of the *ad valorem* system, of course, the total revenue of the Government was up.

SHRIMATI BRINDA KARAT: Then, why are they putting the burden on the common people?

श्री रामदास अग्रवाल: सभापित महोदय,मुझे लगता है कि पैट्रोलियम मिनिस्ट्री पर सारे प्रश्नों का ठेका आज सदस्या श्रीमती वृदा कारत जी ने ले रखा है, वे किसी दूसरे को बोलने ही नहीं दे रही है।

श्री सभापतिः बोलिए, बोलिए,प्रश्न करिए।

श्री रामदास अग्रवाल: हम भी तो वही प्रश्न पूछना चाहते है सरकार से जो आप पूछ रही है कि यह सरकार इस बात का जवाब क्यों नहीं देती है कि जब सरकार की आमदनी बढ़ी है टैक्सों से, तो वह टैक्सों में राहत देकर पैट्रोलियम प्राइसिस कम क्यों नहीं कर सकती, इसका स्पष्ट जवाब दीजिए?

श्री तारिक अनवर: यह आपकी सरकार के समय भी हुआ था।...(व्यवधान)...

श्री रामदास अग्रवाल: यह अगल बात है । इसको छोड़िए आप । इसका क्या मतलब है ? ...(व्यवधान)...सभापित महोदय,यह जवाब नहीं है सरकार का । ...(व्यवधान)...सरकार का यह जवाब नहीं है ...(व्यवधान)...सरकार ऐसा जवाब देकर बच नहीं सकती । ...(व्यवधान)...

जो डीज़ल का दाम बढ़ा है, वह गरीबों की बर्दाश्त से बाहर हो रहा है।...(व्यवधान)...फिर जवाब यह दिया जा रहा है कि हम लोगों ने भी बढ़ाए थे। हम कब मना करते है कि हमने नहीं बढ़ाए थे, लेकिन 4-4 रूपए नहीं बढ़ाए थे। हमने उतने ही बढ़ाए थे जितने...(व्यवधान)...सरकार की आमदनी बढ़ी है, सरकार क्यों जवाब नहीं देती ...(व्यवधान)...क्यों नही जवाब दिलवाते इस बात का ...(व्यवधान)...

MR. CHAIRMAN: Next, Question No. 128, please. (Interruptions)

श्री रामदास अग्रवाल: क्यों नहीं जवाब दे पा रहे आप ? ...(व्यवधान)...इसका जवाब दीजिए और एक श्री विजय कुमार रूपाणी ने प्रश्न पूछा था आपसे कि पैट्रोलियम प्रॉडक्ट्स पर आपको कितना नफा या नुकसान होता है ...(व्यवधान)...

श्री सभापति : अब आप बैठिए, मैंने दूसरा क्वेश्चन ले लिया है । प्रश्न संख्या 128.

श्री रामदास अग्रवाल: और कितना फायदा होता है ?

SHRI M. VENKAIAH NAIDU: No supplementary has been answered. ...(Interruptions)... In view of the situation that has arisen and as a lot of Members are showing interest, please allow a Short Duration Discussion on this very important issue regarding increase in revenue and the possible ways of making reduction in taxation.

MR. CHAIRMAN: You send a notice to discuss it. ...(Interruptions)... Next Question.

New airport in Assam for Asian Safari

- *128. SHRIMATI SYEDA ANWARA TAIMUR: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that the a private Thai airline operator has proposed making the State part of an Asian Safari circuit and is interested in Building an airport in Assam;
- (b) whether the Bangkok Airways is interested in building an airport near the Kaziranga National Park and other facilities to make Assam in Asian Safari Destination; and
 - (c) if so, the details thereof?